

096108

The High Court of Kerala

Kochi- 682 031
Dated- 24.10.2017

Proceedings

High Court Establishment- allocation of work of Assistant Registrar – Orders issued.

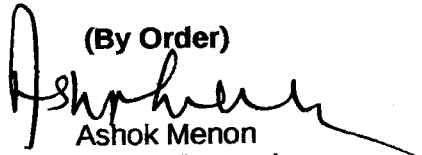
Order No.A5-42148/2016

Smt.Brinda Mary, Assistant Registrar, High Court will hold the charge of Filing Data Entry, Mini Online Pool and matters in Filing Section excluding scrutiny of files, Writ Appeal Section and Copying Section with immediate effect.

The officer will continue to be eligible for compensatory allowance at the rate of Rs.1000/- per month.

The Registrar (Judicial), High Court will assign the charge of the RFA, LAA Sections, Supreme Court Cell & Translation Wing to the Assistant Registrars in the Judicial side until further orders.

(By Order)


Ashok Menon
Registrar General

To

The Officer concerned.
The Accountant General(A&E) Kerala, Thiruvananthapuram(2 copies)
The Sub Treasury Officer, Ernakulam
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court.
The Finance Officer, High Court.
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Chief Librarian, High Court
The Personal Assistant to the Chief Justice, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
All Sections, High Court
The A1 and A3 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.